

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10554-10555/2003

(From the judgment and order dated 06/05/2003 in AO No. 120/2002
& order dated 28/5/2003 in CRA No. 2796/2003 in OA.No.120/2002
of The HIGH COURT OF UTTARANCHAL AT NAINITAL)M/S. HANU MOTEL PVT. LTD. & ANR. Petitioner(s)
VERSUS
U.P. FINANCIAL CORPN. LTD. & ANR. Respondent(s)(With appln. for exemption from filing O.T., directions and prayer
for interim relief) (FOR FINAL DISPOSAL)WITH SLP(C) NO. 5593 of 2007
(With prayer for interim relief)
(FOR FINAL DISPOSAL)

Date: 01/09/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE D.K. JAINFor Petitioner(s) Mr. K.V. Viswanathan, Adv.
Mr. Sanjeev Kumar Choudhary, Adv.
Ms. Racha A. Mayee, Adv.
Mr. Aniruddha P. Mayee, Adv.For Respondent(s) Mr. Prashant Chandra, Sr. Adv.
Mr. Kailash Vasdev, Sr. Adv.
Mr. Aneesh Mittal, Adv.
Mr. Siddarth Jain, Adv.
Mr. Sunil Kumar Jain, Adv.Mr. Shrish Kumar Misra, Adv.
Ms. Sunita Gautam, Adv.
Mr. Pushkin, Adv.UPON hearing counsel the Court made the following
ORDER

List for final disposal on a non-miscellaneous day.

[Usha Bhardwaj]
Court Master Court Master

[Vinod Kulvi]